

1	2	3	4	5	6
24.	Tamil Nadu	1,46,45,974 26.55%	97,80,343 35.57%	37,92,303 36.81%	3,25,122 58.47%
25.	Tripura	7,40,658 26.81%	4,71,142 35.09%	1,21,961 25.32%	3,61,522 43.52%
26.	Uttarakhand	20,23,535 28.38%	14,19,435 40.37%	4,52,312 36.60%	78,472 36.77%
27.	Uttar Pradesh	5,88,54,009 43.73%	3,66,99,086 57.78%	1,49,97,337 53.73%	54,530 64.87%
28.	West Bengal	2,15,65,574 31.36%	1,33,76,195 40.39%	64,17,675 40.96%	20,77,219 56.60%
29.	Andaman and Nicobar Islands	58,236 18.70%	34,980 24.76%	—	8,514 33.21%
30.	Chandigarh	1,41,777 18.06%	80,189 23.53%	42,804 32.34%	—
31.	Dadra and N Haveli	76,387 42.37%	47,178 59.77%	748 21.75%	63,707 58.76%
32.	Daman and Diu	30,026 21.82%	19,191 34.39%	618 14.87%	4,389 36.58%
33.	Delhi	21,68,894 18.33%	13,42,125 25.29%	5,72,116 29.15%	—
34.	Lakshadweep	6,876 13.34%	4,897 19.53%	—	6,712 13.86%
35.	Pondicherry	1,60,819 18.76%	1,12,181 26.10%	42,015 30.88%	—
TOTAL		30,41,02,917 35.16%	19,34,79,064 46.33%	6,24,03,320 45.31%	3,63,79,192 52.90%

PIL for regulation of Deemed Universities

1911. SHRI B.K. HARIPRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Public Interest Litigation (PIL) plea seeking regulation of Deemed Universities in the Apex Court in 2006 is still pending for final verdict;

(b) whether the petitioner has challenged the norms for conferment of Deemed University status;

(c) whether the University Grants Commission (UGC) has recommended to the Centre for the grant of Deemed University status to more than 50 institutions, while the issue was *sub-judice*; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. Writ Petition (PIL) No:142 of 2006 is before the Hon'ble Supreme Court of India.

(b) Yes, Sir.

(c) and (d) According to available information, there are no direction of the Hon'ble Court for the University Grants Commission to put on hold the applications before it.

Tura Campus of NEHU

1912. SHRI THOMAS SANGMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken any action regarding declaration of the Tura Campus of North Eastern Hill University (NEHU) as a full fledged university within ten years time as assured by the then Prime Minister in the presence of the then Finance Minister during February, 1996 while inaugurating the same;

(b) if so, the details thereof; and

(c) if not, by when this assurance would be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) As per the policy endorsed by the National Development Council, during the Eleventh Plan period, one Central University is to be established in each such States which do not have a Central University. Since Meghalaya already has a Central University, namely, North Eastern Hill University (NEHU), Shillong, at present there is no proposal to establish another Central University in the State.

Education reform

1913. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government proposes to undertake reforms in education system of the country;

(b) if so, what are the areas in which reforms are contemplated;

(c) whether the reforms proposed, require change in the Education Policy, State Legislations and/or Constitutional amendments;

(d) whether Government propose to consult the State Governments in this regard;